

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-OCW-49-2020/
LD-VC-OCW-50-2020**

Pedro C. Lobo ... Petitioner.

Versus

Feliciano Couto ... Respondent.

Mr. C. Padgaonkar, Advocate for the Applicant.

Coram : Dama Seshadri Naidu, J.

Dated : 18th December, 2020.

P.C.:

The respondent is yet to be served.

2. The petitioner wants to take out substituted service of notice. To file an appropriate application, he seeks time.

3. Post the matter after vacation.

Dama Seshadri Naidu, J.

MF/-